

- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. *See* No. L.T. 791/17/19]
- (v) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Maharashtra, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. *See* No. L.T. 791/17/19]
- (vi) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bihar, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. *See* No. L.T. 935/17/19]

STATEMENT BY MINISTER**Status of implementation of recommendations/observations contained in the Fiftieth Report of the Department-related Parliamentary Standing Committee on Information Technology**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री; इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): माननीय सभापति महोदय, मैं दूरसंचार विभाग से संबंधित "भारतनेट के कार्यान्वयन में प्रगति" के संबंध में विभाग संबंधित सूचना और प्रौद्योगिकी संबंधी संसदीय स्थायी समिति के पचासवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक विवरण सभापटल पर रखता हूँ।

MESSAGE FROM LOK SABHA**The Chit Funds (Amendment) Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Chit Funds